

## TELCO

\*685. Shri S. V. Ramaswamy: Will the Minister of Railways be pleased to state:

(a) the capacity of TELCOs to manufacture Broad Gauge under-frames;

(b) whether the contract with them to manufacture such frames has been terminated;

(c) if so, the reasons therefor; and

(d) what new arrangement has been made for the manufacture of such frames?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) About 400, according to information available.

(b) and (c). TELCO have decided to stop the manufacture of under-frames on the completion of the existing contracts, and apparently propose to utilise this capacity for the manufacture of diesel trucks.

(d) Tenders have been called for supply of underframes and it is expected that other Indian manufacturers will come forward to take up the work.

## R.M.S. STAFF

\*688. Shri Veeraswamy: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the R. M. S. staff are not allowed to hold their Union meetings in the premises of their offices; and

(b) if so, the reasons therefor?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No. The condition for holding Union meetings on Departmental premises apply equally to all arms if the service, viz., Postal, Telegraph Traffic, Telegraph Engineering etc., including R.M.S. The previous permission of the Head of the Office or Divisional Officers has to be invariably obtained in each and every instance and such meetings can only be held on Departmental premises outside office hours.

(b) Does not arise.

## ROLLING STOCK

\*692. Shri U. M. Triwadi: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that some locomotives and wagons have been recently borrowed from Pakistan; and

(b) if so, how many and on what terms?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) Yes Sir.

(b) 12 Metre Gauge locomotives and 300 Metre Gauge wagons. The terms for hire of locomotives are given in the note placed on the Table of the House. [See Appendix IV annexure No. 19]. The wagons have been loaned on a hire-charge of Rs. 1/6/- (Indian Currency) per wagon per day.

## CO-ORDINATION OF RAIL AND SEA TRAFFIC

\*700. Shri Raghunath Singh: Will the Minister of Transport be pleased to refer to the reply given to Starred Question No. 1613 on the 23rd December 1954 and state whether a decision has since been taken to co-ordinate the transport of goods by sea and rail?

The Deputy Minister of Railways and Transport (Shri Alagesan): As announced by the Minister while presenting the Railway Budget on the 22nd February 1955, a committee is being set up to go into the matter and make suitable recommendations.

## हवाई दूर में सोने के लिये स्थान

\*301. श्री विभूति मिश्र : क्या रेलवे मंत्री 9 दिसम्बर, 1954 को दिये गये तारलक्षित प्रश्न संख्या 548 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हवाई दूर के हिस्सों में भी सोने के लिये स्थान को सुरक्षित करने की व्यवस्था लागू करने का विचार है, और

(ख) यदि हाँ, तो इसके कम तक क्रियान्वित होने की संभावना है ?

रेलवे तथा परिवहन मंत्री के सभासदों (श्री साहजनबाब साँ): (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

रेलवे में स्काउटिंग

\*७०२. डा० राज सुभग सिंह : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत स्काउट्स तथा गाइड्स के अधीन भारतीय रेलों में स्काउटिंग को जिस रूप में पुनर्गठित करने का विचार है, उसमें कुल कितने रेलवे कर्मचारी भाग लेंगे, और

(ख) यह संस्था कम से कार्य आरम्भ करेगी ?

रेलवे तथा परिवहन मंत्री के सभासदों (श्री साहजनबाब साँ): (क) स्काउटिंग में भाग लेने वाले रेलवे कर्मचारियों की अधिकतम संख्या नियत नहीं है। भारत स्काउट्स और गाइड्स के उद्देश्य, नीति और नियमों को मानने वाले सभी रेलवे कर्मचारी और उनके लड़के या लड़कियाँ इस संस्था के सदस्य बन सकते हैं।

(ख) स्काउटिंग के पुनर्गठन का काम पहले ही शुरू किया जा चुका है। उत्तर रेलवे में तो यह पूरा भी हो चुका है।

#### RAILWAY WORKSHOP

\*704. Shri T. B. Vittal Rao: Will the Minister of Railways be pleased to state:

(a) whether the Committee of two Senior Railway Officers who were asked to examine the possibility of making full use of the Railway Workshops have since submitted their Report; and

(b) if so, what are their recommendations?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The Committee have not completed

their investigations and it may be a few months before the final report is available.

(b) Does not arise.

#### NEW CADRE OF VETERINARIANS

\*706. Shri V. Missir: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government have decided to introduce a new cadre of veterinarians with shorter period of training;

(b) if so, the main features of the scheme;

(c) the names of the centres where the training is to be imparted; and

(d) the main advantages of the scheme?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes.

(b) to (d). A statement giving the required information is placed on the Table of the Sabha, [See Appendix IV, annexure No. 20].

#### AGRICULTURE LOANS IN TRIPURA

\*707. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) the total number of applications received for agricultural loans by the Government of Tripura during 1954-55 so far;

(b) the total number of persons to whom the loans were granted during the above period;

(c) the highest and the lowest limit of the loan given;

(d) whether rent-arrears had been compulsorily deducted from the loans granted; and

(e) if so, under what rules?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 17,000.

(b) 600.

(c) Ranging between Rs. 100 to Rs. 2,000.